

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5305 OF 2003

BHAVANI STORES PTE. LTD.

Appellant (s)

VERSUS

ORIENTAL INSURANCE CO. LTD.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 3645 of 2007
(With office report)

Date: 28/04/2009 These Appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE H.L. DATTU

For the parties Mr. V.G. Pragasam,Adv.

Mr. S.N.Bundela, Adv.for
Mr. M.J. Paul,Adv.
(Mentioned by)

UPON hearing counsel the Court made the following
ORDER

As prayed, list after summer vacation.

(Parveen Kr. Chawla)
Court Master

(S.S.R.Krishna)
Court Master

[Letter & Listing Proforma are attached]